

Shri Chidambaram, I beg to lay on the Table—

12.22 hrs.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, (the Central Government Employees Consumer Cooperative Society Limited), New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Kendriya Bhandar (the Central Government Employees Consumer Cooperative Society Limited), New Delhi for the year 1986-87. [Placed in library. See No. LT 5927/88]

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1988 published in Notification No.G.S.R.432 (E), in Gazette of India dated the 6th April, 1988.

(ii) The Indian Forest Service (Pay) Amendment Rules, 1988, published in Notification No.G.S.R.433 (E), in Gazette of India dated the 6th April, 1988. [Placed in library. See No. LT 5928/88]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Fifty-first Report

SHRIMATI USHA RANI TOMAR (Aligarh): Sir, I beg to present the Fifty-first Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.22 1/2 hrs.

ESTIMATES COMMITTEE

[English]

Sixtieth Report and Minutes

SHRI HUSSAIN DALWAI (Ratnagiri): I beg to present the Sixtieth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Railways—Passenger Amenities and Minutes of the sittings of the Committee relating thereto.

12.23 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Fortieth Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fortieth Report (Hindi and English versions) of the Committee on Public Undertakings on Ac-